

**Molestation of girl students by security forces in Chhattisgarh**

†1801. SHRIMATI CHHAYA VERMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether incidents of molestation of girl students by personnel of security forces had come to light during a 'Raksha Bandhan' programme organised in Government residential school at Palnar village under Kuakonda Police Station in Dantewada district in naxal-affected Chhattisgarh; and

(b) if so, the details of action taken so far in this case?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) Yes Sir. FIR No: 30/2017 on 07.08.2017 under Section 354, 354 (A), IPC Protection Of Children From Sexual Offences (POSCO) Act is registered in Police Station Kuakonda, District Dantewada, Chhattisgarh and two personnel of security forces were arrested. One of the personnel was released on bail and the other is still in custody. Both security personnel are under suspension from 09.08.2017.

**Officers of SSB selected for Commando Course**

†1802. SHRI RAM NATH THAKUR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of officers from Sashastra Seema Bal (SSB) selected for 12th Commando Course who are on deputation with South Delhi Municipal Corporation;

(b) whether all the officers, who are posted on deputation have joined course;

(c) if any officer has not joined, by when he has been asked to do so; and

(d) the details of action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (d) Sashastra Seema Bal (SSB) has informed that of the officers at the level of Assistant Commandant(GD), who were detailed for 12th Commando Course at CTC SSB Srinagar, one officer is on deputation with South Delhi Municipal Corporation. All these officers who did not join for this batch will be detailed for next batch.

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†Original notice of the question was received in Hindi.